

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 12/RP/2023**

Subject : Petition for review of the order dated 16.3.2023 in Petition No. 123/MP/2021 (for recovery of additional cost incurred consequent on the pay and wage revision of SJVN Employees, Central Industrial Security Forces (CISF) and also impact of revision in Minimum Wages and Implementation of GST Act, in respect of Rampur Hydro Power Station).

Petitioner : SJVN Limited

Respondents : PSPCL and 11 others

Date of Hearing : **8.11.2023**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Anushree Bardhan, Advocate, SJVNL  
Ms. Surbhi Kapoor, Advocate, SJVNL  
Ms. Shirsha Saraswati, Advocate, SJVNL  
Shri Aman Katoch, SJVNL  
Shri Rajeev Agarwal, SJVNL  
Shri Naveen Yadav, SJVNL

**Record of Proceedings**

During the hearing, the learned counsel for the Review Petitioner made detailed oral submissions on the issues viz., Calculation of 'exclusions' while calculating the actual O&M expenses (normalized) and (ii) Additional O&M expenses on account of revision of Minimum Wages. She however sought permission to file additional affidavit after correcting the clerical errors in the amounts claimed with regard to pay/wage revision, in the review petition.

2. None appeared for the Respondents, despite notice.
3. The Commission, after hearing the counsel for the Review Petitioner, permitted the Review Petitioner to file additional affidavit as parted for in paragraph 1 above, on or before **4.12.2023**, after serving a copy to the Respondents. The Respondents may file their replies, by **11.12.2023**, after serving copy to the Review Petitioner, who may file its rejoinder, if any, till **18.12.2023**.
4. Subject to the above, order in the matter was reserved.

**By order of the Commission**  
**Sd/-**  
**(B. Sreekumar)**  
Joint Chief (Law)

